GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2100 TO BE ANSWERED ON 2^{ND} AUGUST, 2023

AMOUNT PENDING TO TAMIL NADU

2100. SHRI VELUSAMY P.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total amount pending to be reimbursed to Tamil Nadu as on 31.12.2022 on account of procurement of paddy under the Decentralized Procurement Scheme;
- (b) the details of pending amount till date and the date on which it will be cleared to Tamil Nadu;
- (c) the reasons for delay in releasing the money and the details of unsettled amount for each State and Union Territory for the past three years and the current year;
- (d) whether the delay in pending amount to various States including Tamil Nadu causes any delay in procurement of paddy; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a) to (b): Tamil Nadu has adopted Decentralized Procurement (DCP) mode, wherein procurement operations are carried out by State Government and its agencies. Being a deficit DCP state, the foodgrains stock procured by the State Govt. and its agencies are consumed within the State.

No State-wise allocation of funds is made by Government of India for procurement of paddy. However, details of funds released to State Government of Tamil Nadu for distribution of food grains for Central Schemes covered under National Food Security Act and Other Welfare Schemes during the last five years are as under:-

Financial Year	Amount (Rs. In Crore)
2018-19	1136.61
2019-20	3242.79
2020-21	3109.76
2021-22	6250.93
2022-23	8685.95

- (c): The claims of State Governments are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains, prevalent guidelines etc., among others. This is an ongoing and continuous process. Department of Food & Public Distribution, Government of India has been continuously releasing admissible amounts of food subsidy to the States on quarterly basis.
- (d) to (e): Procurement operation for paddy is carried-out by the State Government. However, the admissible amount of food subsidy is reimbursed to the State for distribution of food grains for Central Schemes covered under National Food Security Act and Other Welfare Schemes.
